

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 119
Cont. A (CA) No. 06/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Mentor Home Loans India Limited ...Petitioner
Versus
Mr. Basant Kumar Goyal ... Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Shivangshu Naval, Adv.

ORDER

List the matter on 20.03.2024 at fixed time 2.30 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

February 08, 2024